

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : CP/CAA/17/2024
APPLICATION NUMBER : CA/CAA/46/2023
NAME OF THE PETITIONER : Shrini Softex India Pvt Ltd
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

Ld. Counsel Mr. V. Bathri Narayan for the Petitioner. Ld. Counsel Mr. Avinash Krishnan Ravi for RD. Ld. Counsel Mr. Raj Jhabakh for the IT Department.

RD report is yet to be filed. Counsel sought 3 weeks time. Time allowed.

Report from IT Department is filed. Copy be served on the Petitioner.

List the petition for hearing on **21.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk